

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 394/TT/2024

Subject : Petition for truing up of transmission tariff for the 2019-24 and determination of transmission tariff for the 2024-29 tariff period for Spare Converter Transformer for Vizag back-to-back HVDC terminal in the Southern Region.

Date of Hearing : **5.11.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondent : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others.

Parties present : Shri A. Naresh Kumar, PGCIL

Record of Proceedings

The Petitioner's representative submitted that the present Petition has been filed for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for Spare Converter Transformer for Vizag back-to-back HVDC terminal in the Southern Region.

2. After hearing the Petitioner's representative, the Commission directed as under:
- a) Issue notice of the Petition to the Respondents.
 - b) The Respondents to file their respective replies to the Petition, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder, within one week thereafter.
 - c) The Petitioner to submit on an affidavit a copy of the compendium and other necessary documents, if any, in support of the rate of interest on various loans availed concerning the transmission asset for the 2019-24 tariff period within a week's time.
3. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

**sd/-
(T. D. Pant)
Joint Chief (Law)**

